

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR

CP 63/2003 (OA 460/99)

DATE OF ORDER: 04.12.2003

Nand Mishra son of Late Shri Laxmi Chand aged about 66 years, retired Divisional Commercial Manager, Western Railway, Bhavnagar Para presently residing A/180, Gokhale Marg, Nehru Nagar, Panipat, Jaipur.

.... Applicant

VERSUS

1. Shri S.M. Singla, General Manager, Western Railway, Churchgate, Mumbai.
2. Shri Manoj Kumar, Divisional Railway Manager, Western Railway, Bhavnagar Para, Gujarat.

.... Respondents.

Applicant present in person.

Mr. U.D. Sharma, Counsel for the respondents.

CORAM:

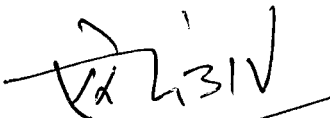
Hon'ble Mr. M.L. Chauhan, Member (Judicial)

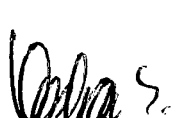
Hon'ble Mr. A.K. Bhandari, Member (Administrative)

ORDER (ORAL)

Applicant present in person submits that the order of this Tribunal dated 10.8.2001 passed in OA No. 460/99 has been complied with. As such, the Contempt Petition has become infructuous.

2. Accordingly, the Contempt Petition is dismissed. Notices issued to the respondents are hereby discharged.

  
(A.K. BHANDARI)  
MEMBER (A)

  
(M.L. CHAUHAN)  
MEMBER (J)